

From,

**Rajiv Sharma, HJS,
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No.228/JR(S)/2014 Dated: Allahabad: July 07, 2014

Subject: Regarding Refresher Training Programme for Additional District & Sessions Judges under 13th Finance Commission Scheme.

Sir,

With reference to your letter no. JTRI/RTFC-R-3/1244 dated 01.07.2014 on the above subject, I am directed to say that Hon'ble Court has been pleased to approve the schedule of **Refresher Training Programme for Additional District & Sessions Judges under 13th Finance Commission Scheme from 14.07.2014 to 18.07.2014 and 04.08.2014 to 08.08.2014 at JTRI, Lucknow** and pleased to nominate the officers mentioned at list A for Refresher Training Programme from 14.07.2014 to 18.07.2014 and officers at list B for Refresher Training Programme from 04.08.2014 to 08.08.2014 at JTRI, Lucknow.

I am therefore to request you to take necessary steps accordingly.

Yours faithfully

Sd/-

Joint Registrar (Judicial)(Services)

No.228(i)/JR(S)/2014 of the date 07.07.2014

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P, Lucknow with the request to kindly inform the officer concerned accordingly.
2. All the District & Sessions Judges with the request to kindly inform the officer concerned accordingly.
3. Sri Alok Kumar Trivedi, OSD (Judicial) (Infrastructure), High Court Allahabad with the request to kindly participate in the aforesaid training Programme under intimation to Hon'ble Court.
4. Sri Anoop Kumar Goel, OSD (Judicial) (Enquiry), High Court, Allahabad with the request to kindly participate in the aforesaid training Programme under intimation to Hon'ble Court.
5. Sri Yashwant Kumar Mishra, Legal Advisor, UP State Road Transport Corporation, HQ, Tehri Kothi, MG Marg, Lucknow, 226001 with the request to kindly participate in the aforesaid training Programme under intimation to Hon'ble Court.
6. Sri Irfan Qamar, Joint Registrar (Judicial), (Selection & Appointment), High Court, Allahabad with the request to kindly participate in the aforesaid training Programme under intimation to Hon'ble Court.
7. Sri Ravindra Kumar-II, Judicial Member, Commercial Tax Tribunal, Commercial Tax Bhavan, Chetganj, Varanasi (by speed post)with the request to kindly participate in the aforesaid training Programme under intimation to Hon'ble Court.
8. Dr. Ramshanker Tripathi, Judicial Member, Commercial Tax Tribunal, Commercial Tax Bhavan, Chetganj, Varanasi (by speed post)with the request to kindly participate in the aforesaid training Programme under intimation to Hon'ble Court.
9. Sri Rajiv Sharma, Joint Registrar (Judicial) (Services), High Court, Allahabad with the request to to kindly participate in the aforesaid training Programme under intimation to Hon'ble Court..

10. Smt. Poonam Sikand, Special Secretary & Addl. L.R. (Advocate General Office), Government of UP, Allahabad with the request to kindly participate in the aforesaid training Programme under intimation to Hon'ble Court.
11. Sri Mohd. Rais Siddiqui, Registrar, State Consumer Disputes Redressal Commission, C-1, Vikrant Khand, Gomti Nagar, Lucknow with the request to kindly participate in the aforesaid training Programme under intimation to Hon'ble Court.
12. The O.S.D. (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar(Judicial) (Services)

Refresher Training Programme for Addl. District & Sessions Judges
(Round-3 Under 13th Finance Commission Scheme)
Duration: 14.07.2014 to 18.07.2014

Sl. No.	I.D. No.	Name of Officer	Designation	Place of Posting
1.	5114	NASEER AHMAD-I	Addl. District Judge	Muzaffar Nagar
2.	5427	DR. ASHOK KUMAR SINGH-IV	Addl. District Judge	Ramabai Nagar
3.	5430	BRIJ MOHAN GUPTA-II	Addl. District Judge	Firozabad
4.	5431	MADAN LAL NIGAM	Pri. Judge, Family Court	Pilibhit
5.	5432	SURENDRA PRASAD (MISHRA)	Spl. Judge (E.C. Act)	Gorakhpur
6.	5433	DHARAM RAJ MISHRA	Addl. District Judge	Kanpur Nagar
7.	5217	SANGAM LAL	Addl. District Judge	Etawah
8.	5255	SURESH CHANDRA SAVITA	Addl. District Judge	Gorakhpur
9.	1878	ACHAL SACHDEV	Addl. District Judge	Varanasi
10.	5683	ASHOK KUMAR-VII	Addl. District Judge	Ghaziabad
11.	5325	GANGA RAM	Pri. Judge, Family Court	Bhadohi at Gyanpur
12.	5750	AMAR PAL SINGH	Addl. District Judge	Ballia
13.	1879	SMT. BABITA RANI	Addl. District Judge	Saharanpur
14.	5398	ALOK KUMAR TRIVEDI	OSD (Judicial) High Court	Allahabad
15.	5411	BANS RAJ	Spl. Judge (E.C. Act)	Bijnor
16.	1880	ANMOL PAL	Addl. District Judge	Hardoi
17.	5698	BRIJESH KUMAR MISHRA	Addl. District Judge	Azamgarh
18.	5418	ABHIMANYU	Spl. Judge (E.C. Act)	Budaun
19.	5434	ANOOP KUMAR GOEL	O.S.D. (Jud.) (Enq.) High Court	Allahabad
20.	1881	SMT. KAMLESH KUCHHAL	Addl. District Judge	Allahabad
21.	5436	MANOHAR LAL	Spl. Secy. & Addl. L.R. (Legislative) Govt. of U.P.	Lucknow
22.	5437	PRADEEP KUMAR GUPTA	Addl. District Judge	Aligarh
23.	5439	NALIN KUMAR SRIVASTAVA	Addl. District Judge	Varanasi
24.	1882	UTKARSH CHATURVEDI	Addl. District Judge	Meerut
25.	5046	ARVIND KUMAR-I	Spl. Judge (E.C. Act)	Ghazipur
26.	5440	JITENDER KUMAR	Addl. District Judge	Muzaffar Nagar
27.	5441	VIVEK KUMAR DUBEY	Spl. Judge (E.C. Act)	Mirzapur
28.	1883	JAI PRAKASH PANDEY	Addl. District Judge	Pilibhit
29.	5442	YASHWANT KUMAR MISHRA	Legal Adviser U.P.S.R.T.C.	Lucknow
30.	5443	RAM PAL SINGH-II	Addl. District Judge	Bijnor
31.	5444	PRAMOD KUMAR SRIVASTAVA-II	Addl. District Judge	Unnao
32.	1884	VINAY KUMAR-III	Addl. District Judge	Aligarh
33.	5447	RAJ NARAIN PANDEY	Addl. District Judge	Kaushambi
34.	1885	SUNIL KUMAR-IV	Addl. District Judge	Bulandshahar
35.	5448	GYAN PRAKASH TEWARI-I	Addl. District Judge	Saharanpur
36.	5449	JAI PRAKASH SINGH-II	Spl.Sec. & Addl. L.R. (Judl./Legi) Govt. of U.P.	Lucknow
37.	5450	JAI SHANKAR MISHRA	Addl. District Judge	Agra
38.	1886	RAM SULIN SINGH	Addl. District Judge	Ramabai Nagar
39.	5451	ADARSH KUMAR SINGH KANAUJIA	Addl. District Judge	Bulandshahar
40.	5452	MRIDULESH KUMAR SINGH	Addl. District Judge	Bareilly
41.	5453	SHIV MANI SHUKLA	Addl. District Judge	Pilibhit
42.	1887	ASHISH GARG	Addl. District Judge	Rai Bareli
43.	5630	SITA RAM NIGAM	Addl. District Judge	Bahraich
44.	5673	IRFAN QAMAR	Jt. Registrar (Jud.) (S&A) High Court	Allahabad
45.	5686	PANKAJ KUMAR UPADHYAY	Addl. District Judge	Agra

46.	5699	RAM NARESH MAURYA	Addl. District Judge	Ramabai Nagar
47.	5161	SMT. KAMINI PATHAK	Addl. District Judge	Bulandshahar
48.	5321	ROOP CHANDRA RAM	Principal Judge, Family Court	Bahraich
49.	5704	RAMESH SINGH	Spl. Judge (E.C. Act)	Fatehpur
50.	5725	AKHILESH DUBEY	Addl. District Judge	Lucknow
51.	5729	MOHAN LAL VISHWAKARMA	Addl. District Judge	Bulandshahar
52.	5817	BACHCHU SINGH	Addl. District Judge	Mainpuri
53.	5805	SMT. BRIJESH SINGH	Addl. District Judge	Meerut
54.	5841	VINOD KUMAR JAISWAL	Addl. District Judge	Ambedkar Nagar at Akbarpur
55.	5843	SMT. RAJANI SINGH	Spl. J. (SC/ST, Pev.of Atroci Act)	Baghpat
56.	5852	RAVINDRA KUMAR-II	Judicial Member Commercial Tax Tribunal	Varanasi
57.	5860	SMT. REETA GUPTA	Addl. District Judge	Meerut
58.	5920	SMT. MANORAMA	Addl. District Judge	Mathura
59.	5968	ARUN KUMAR MALL	Addl. District Judge	Rampur
60.	4326	SANJAY KUMAR GOYAL	Addl. District Judge	Ambedkar Nagar at Akbarpur

Refresher Training Programme for Addl. District & Sessions Judges
(Round-3 Under 13th Finance Commission Scheme)
Duration: 04.08.2014 to 08.08.2014

Sl. No.	I.D. No.	Name of Officer	Designation	Place of Posting
1.	5308	RAM SAHAY	Principal Judge, Family Court	Basti
2.	5311	SARVESH KUMAR	Addl. District Judge	Kanpur Nagar
3.	5312	SHANTI PRAKASH ARVIND	Spl. J. (SC/ST, Pev. of Atroci Act)	Barabanki
4.	5315	VIJENDRA KUMAR	Addl. District Judge	Pilibhit
5.	5316	CHARAN SINGH	Addl. District Judge	G.B. Nagar
6.	5317	RAMA NAND	Spl. Judge (E.C. Act)	Deoria
7.	5318	VINAY KUMAR-I	Addl. District Judge	Mirzapur
8.	5320	RAMA PATI MAURYA	Addl. District Judge	Deoria
9.	5329	DR. AJAY KRISHNA VISHVESHA	Addl. District Judge	Jhansi
10.	5332	DR. RAMA SHANKER TRIPATHI	Judicial Member Commercial Tax Tribunal	Varanasi
11.	5340	RAJIV SHARMA	Jt. Registrar (Jud.) (Services) High Court	Allahabad
12.	5358	MUSHIR AHMAD ABBASI	Spl. Secy. & Addl. L.R. (Judicial) Govt. of U.P.	Lucknow
13.	5361	DINESH CHANDRA SINGH	Addl. District Judge	Etawah
14.	5363	OM PRAKASH MISHRA-II	Spl. Judge (E.C. Act)	Varanasi
15.	5364	MAHTAB AHMAD	Spl. Judge (E.C. Act)	Allahabad
16.	5365	RAM CHANDRA-IV	Addl. District Judge	Barabanki
17.	5366	ISRAR AHMAD	Spl. Secy. & Addl. L.R. (Judicial) Govt. of U.P.	Lucknow
18.	5367	ARUN CHANDRA SRIVASTAVA	Addl. District Judge	Ghaziabad
19.	5368	SURENDRA KUMAR SINGH-I	Addl. District Judge	Varanasi
20.	5371	VINOD KUMAR SINGH-III	Spl. J. (SC/ST, Pev. of Atroci Act)	Jhansi
21.	5372	UMA SHANKER SHARMA	Addl. District Judge	Firozabad
22.	5374	MAHMOOD AHMAD KHAN	Spl. Judge (U.P. Dacoity.A.A.)	Ramabai Nagar
23.	5375	HARISH KUMAR YADAV	Spl. J. (SC/ST, Pev. of Atroci Act)	Chandauli
24.	5376	PEEYUSH SHARMA	Principal Judge, Family Court	Gonda
25.	5377	SANJAY KUMAR DEY	Principal Judge, Family Court	Budaun
26.	5378	DEVI SHANKER PD. SRIVASTAVA	Principal Judge, Family Court	Etah
27.	5379	PRAMOD KUMAR SHARMA	Addl. District Judge	Firozabad
28.	5380	AEJAZ AHMAD ANSARI	Spl. J. (SC/ST, Pev. of Atroci Act)	Hamirpur
29.	5381	NEEL KUNTHA SAHAY	Addl. District Judge	Lucknow
30.	5382	AMAR JEET TRIPATHI	Spl. Sec. & Addl. L.R. (Judicial/ Legis) Govt. of U.P.	Lucknow
31.	5383	SMT. POONAM SIKAND	Spl. Sec & Addl. LR (LegalCell) Adv. Gen. O Govt. of U.P.	Allahabad
32.	5384	MOHD. RAIS SIDDIQUI	Registrar State Consumer Disputes Redressal Comm.	Lucknow
33.	5385	ROHITASH SINGH GANGWAR	Addl. District Judge	Ghazipur
34.	5386	SMT. JYOTSANA SHARMA	Addl. District Judge	Firozabad
35.	5387	TANVIR AHMAD	Spl. Sec. & Addl. L R (Sansdiya Karya V) Govt. of U.P.	Lucknow
36.	5388	SANJAY KHARE	Addl. District Judge	Bareilly
37.	5391	PARMANAND SHUKLA	Principal Judge, Family Court	Kaushambi
38.	5392	SHAILESHWAR NATH SINGH	Spl. Judge (U.P. Dacoity.A.A.)	Budaun
39.	5393	MAHFOOZ ALI	Addl. District Judge	Auraiya
40.	5394	RAJESH SINGH	Spl. Judge (E.C. Act)	Barabanki
41.	5395	NISHES KUMAR	Spl. Judge, Anti Corruption	Varanasi

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42.	5396	SURESH CHANDRA RANA	Addl. District Judge	Aligarh
43.	5397	MAYANK KUMAR JAIN	Addl. District Judge	Agra
44.	5399	MOHD. ALI	Addl. District Judge	Muzaffar Nagar
45.	5400	MANVENDRA SINGH	Spl. Judge (U.P. Dacoity.A.A.)	Etah
46.	5401	VINOD KUMAR-III	Addl. District Judge	Ghaziabad
47.	5404	SURESH CHANDRA MISHRA	Principal Judge, Family Court	Unnao
48.	5405	RAM RAJ	Addl. District Judge	Hardoi
49.	5406	SHIV SHANKER PRASAD	Principal Judge, Family Court	Lucknow
50.	5407	MUKESH MISHRA	Addl. District Judge	Ramabai Nagar
51.	5408	RAMESH CHANDRA-V	Addl. District Judge	Mathura
52.	5409	SANT RAM	Addl. District Judge	Ramabai Nagar
53.	5412	BADAM SINGH	Spl. Secy. & Addl. L.R. (Leg.& Parli. Aff.) Govt. of U.P.	Lucknow
54.	5414	VIJENDRA SINGH	Principal Judge, Family Court	Rampur
55.	5416	SATISH KUMAR-II	Spl. Judge (U.P. Dacoity A.A.)	Jhansi
56.	5419	PREM NATH	Principal Judge, Family Court	Firozabad
57.	5422	GAJENDRA KUMAR	Addl. District Judge	Ghaziabad
58.	5425	ANIL KUMAR UPADHYAY	Spl. Judge (U.P. Dacoity.A.A.)	Jalaun at Orai
59.	5426	SURENDRA SINGH-I	Spl. Judge (U.P. Dacoity.A.A.)	Mainpuri
60.	5429	SARVESH CHANDRA PANDEY	Addl. District Judge	Kanpur Nagar